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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.04.2021 AT 11.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 50/252/AMR/2020
NAME OF THE COMPANY	Prvathi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Bodimalla Ramanath Reddy
NAME OF THE RESPONDENT(S)	Registrar OF Companies Vijayawada
UNDER SECTION	252

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Radhakrishna p v u s .	advocate	acs7krishna@gmail.com 9247579233	

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request, list the matter on 23.04.2021.

MEMBER JUDICIAL